

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C.P.No. 103(ND)2009
CA.No.

PRESENT: SMT.INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2016**

NAME OF THE COMPANY: Sh. Lalit Agarwal & Ors. Vs. BSL Buildcon Pvt. Ltd. Ors.

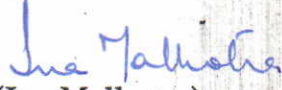
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

A request for adjournment has been made on behalf of the petitioner. Letter for adjournment had been circulated by the petitioner.

2. Re-notify this case on 06.12.2016.


(Ina Malhotra)
Member Judicial